

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 56

TCP 6/2016

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **08.07.2024**

NAME OF THE PARTIES: **WORLD TECHNOLOGIES CO. LTD V/s**
 WORLD BESTECH COOL PANEL INDIA
 PVT. LTD

Section 237(4) 397-398 of the Companies Act, 2013

ORDER

TCP 6/2016

- 1) Though the Counsel for the Petitioner is present through video conferencing, he has not mentioned the appearance in the chat box.
- 2) Ld. Counsel for the Petitioner seeks adjournment in the matter contending that due to heavy rain in Mumbai Suburban, the arguing Counsel could not appear in the Court.
- 3) At request, stand over to 04.09.2024, for further consideration and hearing.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare